

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 270 of 2018

IN THE MATTER OF:

Jai Mahal Hotels Pvt. Ltd.Appellant

Vs.

Rajkumar Devraj & Ors.Respondents

With

Company Appeal (AT) No. 271 of 2018

IN THE MATTER OF:

Rajkumar Vijit Singh & Anr.Appellants

Vs.

Rajkumar Devraj & Ors.Respondents

With

Company Appeal (AT) No. 329 of 2018

IN THE MATTER OF:

Rambagh Palace Hotel Pvt. Ltd.Appellant

Vs.

Rajkumar Devraj & Ors.Respondents

Present:

For Appellants: Dr. U. K. Chaudhary and Mr. Sanjiv Sen, Sr. Advocates with Ms. Manisha Chaudhary, Mr. Dhruv Gupta, Mr. Sayan Ray, Mr. Soumo Palit and Mr. Himanshu Handa, Advocates

For Respondents: Mr. Salman Khurshid, Sr. Advocate with Mr. Abhishek Kumar Rao, Mr. Shailesh Suman, Ms. Bhavya Bharti, Ms. Tushita Ghosh and Ms. Sanchita Ain, Advocates

ORDER

16.09.2019: Heard further Mr. Salman Khurshid, Learned Senior Counsel appearing on behalf of the Respondents. Hearing remained inconclusive.

Post these appeals for further 'hearing' on **17th September, 2019** at **2.00 P.M.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/sk